



**Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Srinagar**

NOTIFICATION

Jammu, the 14th February, 2019

SRO 117 .- In exercise of powers conferred by Sub-Section (1) of Section 3 of Jammu & Kashmir Heritage, Conservation and Preservation Act, 2010, (Act No. XV of 2010) the Government on the recommendations of the Director, Archives, Archaeology & Museums, hereby declare the **“Zaina Kadal Bridge” District Srinagar, alongwith land measuring 18 kanals and 16 marlas falling under khasra No. 1, 1/1and 83/1**, as “State Protected Monument” within the meaning of the said Act.

By order of the Government of Jammu & Kashmir

Sd/-

(Mohammad Saleem Shishgar)

**Commissioner/Secretary to the Government
Department of Culture**

No: Cul/Arch/05/2017

Dated: 14 -02-2019

Copy to the:

1. Principal Secretary to the Hon'ble Governor.
2. Commissioner/Secretary to the Government, Revenue Department
3. Divisional Commissioner, Kashmir.
4. Secretary to the Government, Department of Law, Justice & PA
5. Deputy Commissioner, Srinagar.
6. Director Information, J&K.
7. Director, Archives, Archaeology & Museums, J&K, Jammu.

12/1/19
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8. General Manager, Government Press, Jammu for publication in the Government Gazette.
9. O.S.D to the Advisor (G) *fkio* the Advisor (G).
10. Private Secretary to Commissioner/ Secretary to the Government, Department of Culture.
12. Stock file/ SRO file.

Muni Lal Sharma
(Muni Lal Sharma) 12/02/19

Under Secretary to the Government
Department of Culture

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12/2/19